

CC No. 139/19

Assistant Director (PMLA) Vs. Mukesh Jain & Anrs.

07.07.2020

Present: Sh. Naveen Kumar Matta, Id. Special PP for the Directorate of Enforcement.

Present matter has been taken up through video conferencing hosted by Mrs Pallavi Sharma, Reader this Court in terms of office Order No.22/DHC/2020 dated 29.06.20 passed by the Hon'ble High Court Delhi and subsequent office Order No. Power/Gaz. /RADC/2020/E-5577-5661 dated 29.06.20 passed by Ld. District & Sessions Judge (PC Act) (CBI), RADC, New Delhi.

Further part arguments on the point of cognizance heard.

Ld. Special PP for the Directorate of Enforcement submits that he will file written submissions within ten days from today.

On his request, put up this matter for further arguments on the point of cognizance, on 23.07.2020.



(Anurag Sain)

विशेष न्यायाधीश (पी.सी.एक्ट)
Special Judge
(PC Act) (CBI)-11/RADC/ND/07.07.2020
D.U. Ward, New Delhi

CC No. 198/19

Directorate of Enforcement Vs. Shabbir Ahmad Lone

07.07.2020

Present: Sh. Naveen Kumar Matta, Id. Special PP for the Directorate of Enforcement.

Sh.S.U.Mirza, Id proxy counsel for the accused.

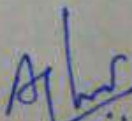
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Matter is listed in the category of scrutiny of documents.

Ld. proxy counsel for the accused submits that the main counsel Sh. Md. Mubin Akhtar has shown his inability to participate in the proceedings of the present matter through video conferencing as due to lockdown he has stuck up in his native place at Bihar where there is poor internet connectivity and also the case file is in his office at Delhi. He seeks adjournment in this regard.

On his request, put up this matter for scrutiny of documents, on 17.09.2020.




Anura(g Sain)

Special Judge (PC Act) (CBI)
RADC, New Delhi
(PC Act) (CBI) 11/RADC/ND/07.07.2020
D.D.U. Marg, New Delhi